## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	For hearing on IA	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. RAJESWARA RAO	Respondents	Bajon
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## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 4/17 is taken up today. For hearing on I.A 4/17. List it on 08/12/2017.

Member (T)

Member (J)